

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2030  
(To be answered on the 9<sup>th</sup> December 2021)**

**PRIVATISATION OF AIRPORTS**

**2030. SHRI T.R. BAALU**

**Will the Minister of CIVIL AVIATION**

**लागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government and Airports Authority of India have decided to privatise a number of civil airports in the country;**
- (b) if so, the details thereof;**
- (c) the details of international airports being privatized in Tamil Nadu and the time by which the process of their privatization is scheduled to commence; and**
- (d) whether the privatisation of airports will result in transfer of all their assets including vast lands and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**लागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

**(a) & (b) : As per National Monetization Pipeline (NMP), 25 AAI airports have been earmarked for asset monetization over the years 2022 to 2025 namely Bhubaneswar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry.**

**(c): The Airports Authority of India (AAI) has identified Tiruchirappalli (Trichy) International Airport in Tamil Nadu among 13 airports for operations, management and development of the airports through Public Private Partnership (PPP) mode in public interest and for better management of the airports.**

**(d): Even after bringing these airports under PPP mode of operations, AAI will remain the owner of the airports and all these airports will revert to AAI once the Concession Period is over.**

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